

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Duckbill Drugs Private Limited Date of Commencement of Liquidation: 13-04-2021; List of Stakeholders as on Date: 11-01-2024; Name of IP: Mr. Santanu Brahma; Process Number: 1; Last 5 digit of registration number: 12251

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	5353633	0	0	0	NA
3	Secured financial creditors	1	43670092	1	43298379	0	371713	0	Annexure 3
4	Unsecured financial creditors	1	68615338	1	68615338	0	0	0	Annexure 4
5	Operational creditors (Workmen)	20	1857185	20	912398	0	944787	0	Annexure 5
6	Operational creditors (Employees)	39	8371658	30	2957155	0	5414503	0	Annexure 6
7	Operational creditors (Government Dues)	2	34031432	2	32479137	0	1552295	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	4242015	1	3853648	0	388367	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		64	160787720	55	157469688	0	8671665	0	